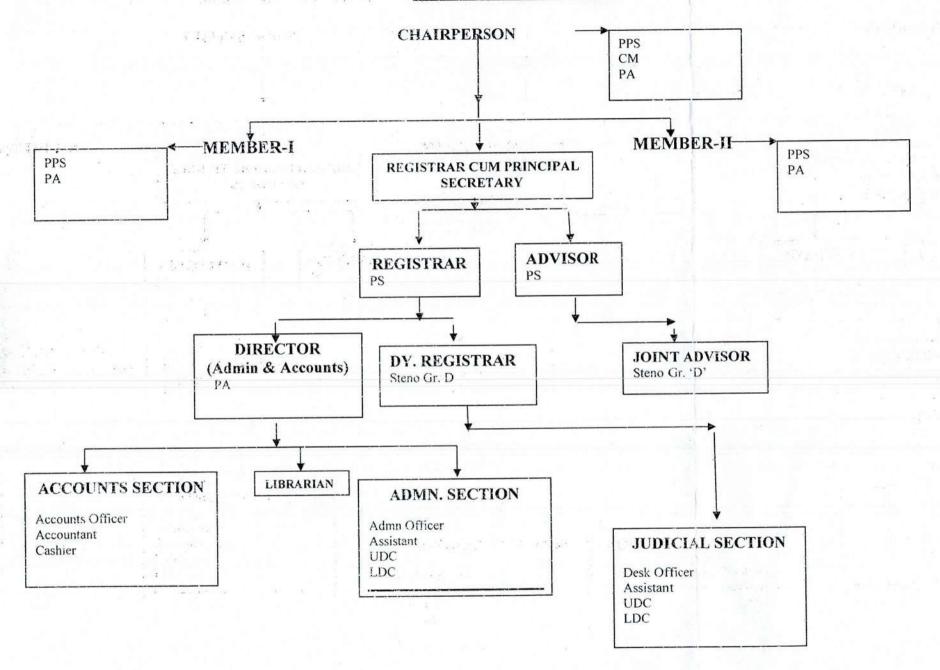
Informationrequiredunder Section4(1)(b)oftheRighttoInformation, Act,2005

1.	The particulars of its organization, functions and duties		The Central Government has established an Appellate Tribunal known as "Telecom Disputes Settlement & Appellate Tribunal(TDSAT) under Section 14 of the Telecom Regulatory Authority of India Act, 1997 as amended by Telecom Regulatory Authority of India (Amendment) Act, 2000 to settle & adjudicate disputes and dispose off appeals relating to telecommunications, broadcasting, cable services, Cyber, Airport Tariffs and Aadhaar matters. Organization Chart of TDSAT at Annexure-I
2.	The powers and duties of its officers and employees	-	Annexure-II
3.	The procedure followed in the decision making process, including channels of supervision and accountability	-	Decisions are taken by Hon'ble Chairperson, and other officers as per extant rules of the Government of India. The Head of Department takes decision as per his delegated authority and he reports to Hon'ble Chairperson.
4.	The norms set by it for the discharge of its functions	_	In regard to administrative and accounting functions, the norms of a Department of the Government of India are followed for discharge of functions of the Tribunal. As far as Judicial functions are concerned, the Tribunal, has formulated its procedures called "TDSAT Procedures, 2005"
5.	The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions.		All administrative and financial rules applicable to a Department of the Central Government are applied in TDSAT. TDSAT Procedures, 2005 regulates Judicial procedures of the Tribunal.
6.	A statement of the categories of documents that are held by it or under its control.		All records in respect of cases filed before TDSAT are maintained.

7.	The particulars of any arrangement that exists or consultation with, or representation by, the members of		N.A.	
	the public in relation to the formulation of its policy or Implementation thereof.			
8.	A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public.		N.A.	
9.	A directory of its officers and employees.	-	Directory of officers and employees- Annexure-III	
10.	The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations.		Annexure-IV	
11.	The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made.		N.A.	
12.	The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes.		N.A.	
13.	Particulars of recipients of concessions, permits or authorizations granted by it.	-	N.A.	
14.	Details in respect of the information, available to or held by reduced in an electronic form.		(i) Daily Cause List of cases.(ii) Statement of all pending cases.(iii) Records of the Tribunal.	
15.	The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for publicuse.		N.A.	
16.	The names, designations and other particulars of the Public Information Officers.	-	Shri Rajesh Pant, Desk Officer & CPIO Shri Hemant Kumar, Accountant & CPIO	

17	Such other information as prescribed; and thereafter up publications every year.		By CPIO
18	RTI Fee	-	Fee should be payable either by cash or IPO/DD online in the name of DDO, TDSAT.

ORGANIZATION CHART



Annexure-II

Duties & Responsibilities of the Group A, B and C officers and staff of this Tribunal

S.No.	Post & No. of Posts	Duties & Responsibilities	
1.	Registrar-cum-Principal Secretary (1)	-Head of the Department & Vigilance Officer -Head of the Registry	
	Registrar (1)	To hold Registrar Court of the Tribunal.	
2.	Advisor (1)	To deal with technical issues, if required and assigned to.	
3.	Director (1)	To look after the administration and accounts branches of the Tribunal.	
4.	Jt. Advisor (1)	To assist Advisor on technical issues on the matter referred to Advisor by the Tribunal.	
5.	Deputy Registrar (1)	To look after the work of Judicial Branch of the Tribunal.	
6.	PPS (3)	To assist Hon'ble Chairperson and Hon'ble Members in their day-to-day functioning and also attend to their secretarial needs.	
7.	Accounts Officer (1)	To act as drawing and disbursing officer of the Tribunal and to supervise the Accounts Section.	
8.	Desk Officer (1)	To Supervise the Judicial Section of the Tribunal.	
10	Administrative Officer (1)	(a) To supervise Administration Section of the Tribunal.(b) To manage IT work of the Tribunal.	
11.	PS (2)	To assist the Registrar and Advisor in their day- to-day functioning and to attend their secretarial needs.	
12.	Court Master (1)	To attend the Hon'ble Court	
13.	Librarian (1)	To manage Library of the Tribunal	
14.	Accountant (1)	To assist the Accounts Officer in discharge of his duties in all accounting matters.	
15.	Assistant (2)	To work in Judicial Section and Admn. Section as dealing hands	
16.	Stenographers Gr. 'C' (4)	To assist Hon'ble Chairperson, Hon'ble Members and Director of the Tribunal.	
17.	Stenographer Gr. 'D' (2)	Stenographic work.	
18.	UDC (2)	To work in Administration and Judicial Section.	
19.	LDC (2)	To work in Administration and Judicial Section.	
20.	Cashier (1)	To work in the Accounts Section.	
21.	Staff Car Driver (5)	To drive and maintain staff cars of this Tribunal attached to Hon'ble Chairperson, Hon'ble Members and entitled Senior Officers.	



SI.	E-mail: tdsat@nic.in, EPBAX Board Name & Designation	Section/Room	Telephone No. Office
No.	Name & Designation	Nos.	relephone No. Office
1.	Hon'ble Mr. Justice D.N. Patel, Chairperson	367	26882176
2.	Shri Subodh Kumar Gupta, Member-I	368	26882417
3.	Hon'ble Mr. Justice R.K. Gautam, Member-II	366	26882418
4.	Sh. J.K. Batra Registrar-cum-Principal Secretary	372	26882176
5.	Registrar (Vacant)		
6.	Advisor (Vacant)		
7.	Shri Sanjeev Pandey Director	469	Ext.226
8.	Shri Shashi Kant Sharma Deputy Registrar	478	Ext.222
9.	PPS (Vacant)	377	Ext.234
10.	Shri Nishant Chawla PPS to Member-I	470	Ext. 242
11.	Ms. Nidhi Srivastava PS to Chairperson	470	Ext.247
12.	Shri. Bhaargav Nath PS to Member-II	470	Ext.229
13.	Sh. Rajesh Pant Desk Officer	478	Ext.207
14.	Shri Rajendra Prasad Account Officer	476	Ext.227
15.	Shri Hemant Kumar, Accountant	476	Ext.209
15.	Administrative Officer (Vacant)	478	Ext.208
16.	Shri. Sunil Kumar Chobe Librarian	276	Ext.218
17.	Shri A.S. Bajpai Assistant	476	Ext.218
18.	Ms. Sushma Assistant	478	Ext.220
19.	Ms. Saroj Kanojia Steno 'D'	465	Ext.236
20.	Sh. Karan Rao Steno 'D'	465	Ext.236
21.	Shri Vinod Kumar UDC	478	Ext.245
22.	Shri Anil Kumar, UDC	466	Ext.224
23.	Shri Jagbir Singh LDC	377	Ext.234

Annexure-IV

TDSAT

The monthly remuneration received by each of its officers and employees,

30.4.2025

			301112023	
.No.	Designation	Name	Pay in Level	Pay-in-PB
1	Chairperson	Hon'ble Mr. Justice D.N. Patel	Level-18	250000
2	Member-I	Mr. Subodh Kumar Gupta	Level-17	225000
3	Member-II	Hon'ble Mr. Justice R.K. Gautam	Level-17	225000
	Registrar-cum-Principal	Mr. J.K. Batra	Level-15	224100
4	Secretary			
5	Director	Mr. Sanjeev Pandey	Level-13	130600
6	Deputy Registrar	Mr. Shashi Kant Sharma	Level-12	96900
7	PPS	Mr. Nishant Chawla	Level-11	78500
8	Accounts Officer	Mr. Rajendra Prasad	Level-9	77900
9	Desk Officer	Mr. Rajesh Pant	Level-8	65000
10	Admn. Officer	Mr. Satish Kumar Bargujar	Level-8	56900
11	P.S.	Ms. Nidhi Srivastava	Level-8	69000
12	P.S.	Mr. Bhaargav Nath	Level-8	52000
13	Accountant	Mr. Hemant Kumar	Level-8	53600
14	Librarian	Mr. Sunil Kumar Chobe	Level-8	53600
15	Assistant	Ms. Sushma	Level-6	43600
16	Assistant	Mr. A.S. Bajpai	Level-6	43600
17	UDC	Mr. Vinod Kumar	Level-4	36400
18	UDC	Mr. Anil Kumar	Level-4	36400
19	Steno 'D'	Ms. Saroj Kanojia	Level-4	55100
20	Steno 'D'	Mr. Karan Rao	Level-4	48900
21	LDC	Mr. Jagbir Singh	Level-2	36100
22	Staff Car Driver	Mr.Sujan Singh	Level-2	42200
23	Staff Car Driver	Mr.Sanjeev Kumar	Level-2	42200
24	Staff Car Driver	Mr.Shyam Kumar	Level-2	42200
25	Staff Car Driver	Mr.Mukesh Juyal	Level-2	38300
26	Court Attendent	Mr. Vikas Kumar Singh	Level-2	28400
27	MTS	Mr. Sanjay Ray	Level-1	37200
28	MTS	Mr.Shiv Kumar	Level-1	37200
29	MTS	Mr.Nain Singh	Level-1	37200
30	MTS	Mr.Bachi Ram	Level-1	37200
31	MTS	Mr.Ram Niwas	Level-1	37200
32	MTS	Mr.Manber Singh	Level-1	37200
33	MTS	Mr. Viņod Kumar	Level-1	35000
34	MTS	Mr. Rakesh Chander	Level-1	35000
35	MTS	Mr. Mahender Kumar	Level-1	34000
36	MTS	Mr. Sharda Nand	Level-1	30200
37	7 MTS	Mr. Shyam Babu	Level-1	30200
38	MTS	Ms. Rekha	Level-1	21500



No. 3-3 / 2025-B/BE 2025-26/DoT & CCA/ 27 Department of Telecommunications Room No. 723, Sanchar Bhawan, New Delhi – 110 001 (Budget Section)

Dated: 7 .0842025

To
The DDO,
Telecom Disputes Settlement & Appellate Tribunal (TDSAT)
Room No. 478 (4th Floor)
Hotel Samrat, Chanakyapuri,
Kautilya Marg,
New Delhi - 110 021

Subject:

Budget Allotments (BE) under the MH "3275" and MH "5275"- for

Financial Year 2025-26.

The following Budget Allotments (BE) under various Heads of Accounts in MH "3275" and "5275" are hereby made to your office for the financial year 2025-26 as tabulated below:-

(Rs. in Thousands)

BE 2025-26 Allotmen	
20700	
30700	
200	
4000	
32000	
1200	
100	
2900	
5000	
25000	
177000	
3300	
7000	
100	
200	
700	

3775

289400 1971 00 29,

	2 ::	(Rs.in Thousands)
		BE 2025-26 Allotment
Head of Account 5275000010313-Telecom Disputes S	Settlement and	700
Appellato		0
O31351-Motor Vehicles O31352-Machinery and Equipment O31371-Information, Computer, Te	lecommunications	5000
(ICT) equipment & Fixtures		0
031374-Furniture a	- is kept within	n the allotment.

It may be ensured that expenditure is kept within the allotment.

Numary.

(N. Srinivasa Murthy) Sr. AO (Budget) Phone: 011-23036237 e-mail: aobgt.hq-dot@nic.in